



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार / Government of India



No. R-24/2/(2)/2024-NSL-II

Date: 4th July 2025

To,

The Secretary,
Department of Telecommunications,
Ministry of Communications,
Sanchar Bhawan, 20, Ashoka Road, New Delhi – 110 001

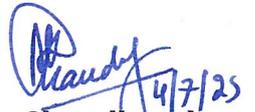
Subject: Response to the DoT's back-reference dated 16.06.2025 on the TRAI's recommendations on 'Assignment of Additional Spectrum to Indian Railways for its Safety and Security Applications'– reg.

This is with reference to the DoT's letter No. L-14001/13/2023-1MT dated 16.06.2025. Through the said letter, DoT referred back some of the TRAI's recommendations on 'Assignment of Additional Spectrum to Indian Railways for its Safety and Security Applications' dated 20.12.2024 and requested TRAI to provide reconsidered recommendations in respect of such recommendations, in accordance with the provisions of Section 11 of the TRAI Act 1997.

2. In this regard, based on a careful analysis of the views of DoT on the TRAI's recommendations dated 20.12.2024, the Authority has finalized its response to the DoT's back-reference dated 16.05.2025, which is enclosed as **Annexure**.

3. In keeping with the practice, a copy of this letter, along with the response to the DoT's back-reference dated 16.05.2025, is being placed on the TRAI's website (www.trai.gov.in).

Enclosure: As above


(Atul Kumar Chaudhary)
Secretary, TRAI
Tel: 20907748 / 20907749
Email: secretary@traigov.in